

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

**UNSTARRED QUESTION NO.34  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2022**

**MINIMUM SUPPORT PRICE**

**34. SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:  
SHRI B.Y. RAGHAVENDRA:  
DR. UMESH G. JADHAV:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is taking any steps to settle the pending and current claims of Minimum Support Price (MSP) operations in the country;
- (b) if so, the details thereof; and
- (c) the details of the proposals received from Maharashtra and Karnataka and the action being taken to settle the pending and current claims of MSP?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER  
AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

(a) to (b): There are two types of Procurement System of Wheat and Paddy for central pool viz Centralized (Non-DCP) procurement system and Decentralized (DCP) Procurement system.

Under centralized (Non-DCP) procurement system, the procurement of wheat and paddy in Central Pool is undertaken either by FCI directly or by State Govt. Agencies (SGA). Procurement carried out by SGA is handed over to FCI for storage and subsequent issue against Government of India allocation in the same State or movement of surplus to other States.

Under Decentralized(DCP) system, the State Govt./its agencies procure, store and distribute (against GOI's allocation for TPDS & OWS) paddy/rice/wheat within the state. The excess stocks (Rice & wheat) procured by the State/ its agencies are handed over to FCI in Central Pool.

Release of food Subsidy towards distribution of food grains under NFSA and Other Welfare Schemes is a continuous process. The claims received from the State Government are processed keeping in view the opening and closing balance of stock of the relevant financial year, procurement, allocation and distribution of food grains, Food Corporation of India (FCI) reconciliation, Utilization Certificate, Economic Cost of food grains etc, among others.

(c): Rs. 1920.17 crore during the year 2019-20, Rs. 2555.74 crore during the year 2020-21 and Rs. 2184.44 crore were released during the year 2021-22 (upto 27.01.2022) towards food subsidy to State Government of Maharashtra. No provisional claim of food subsidy received from the State Government is pending.

Rs. 205.79 crore during the year 2019-20, Rs. 323.99 crore during the year 2020-21 and Rs. 340.28 crore were released during the year 2021-22 (upto 27.01.2022) to the State Government of Karnataka. Two provisional claims of food subsidy received from the State Government are under scrutiny.